

ties assigned to it under the Coffee Act / Rules under the overall control and supervision of Government.

**Spying and Espionage Activities of Army Personnel**

4890. SHRI RAJNATH SONKAAR SHASTRI : Will the Minister of DEFENCE be pleased to state

(a) The number of serving / retired, service / civilian personnel charged with spying espionage activities during last one year alongwith separate figures for service and civilian personnel and the status thereof ;

(b) The action taken against each one of them; and

(c) The steps taken to check or plug such activities in future ?

THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR): (a) During the last one year 6 serving Armed Forces personnel, 1 retired Service Officer and 4 civilians were alleged to be involved in spying / espionage activities

(b) Disciplinary action has been initiated against 5 serving Armed Forces personnel. One Defence Service personnel and one retired Service Officer have been remanded to police custody. The remaining four are under interrogation.

(c) Security measures to prevent leakage of information to unauthorised persons are Reviewed periodically. Appropriate counter measures are taken in the light of lapses which come to notice.

**Ban on Import of Luxury goods and Export of essential Commodities**

4891 SHRI P.M. SAYEED : Will the

Minister of COMMERCE be pleased to state

(a) Whether the Government have received any representation regarding the ban on the import of luxury goods and on export of essential commodities ;

(b) If so, the details thereof ; and

(c) The reaction of the Union Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM) (a) to (c). The new Export and Import policy effective from 1st April, 1992 is presently under formulation. Suggestion / representations received from various quarters in this regard will be kept in view while finalising the new policy.

[*Translation*]

**Agreement with Mauritius on shipping transportation**

4892. SHRI PANKAJ CHOWDHRY: SHRIMATI BHAVNA CHIKHALIA: DR. RAMESH CHAND TOMAR: SHRI RATILAL KALIDAS VARMA: SHRI DEVI BUX SINGH:

Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Government have signed any agreement with Mauritius during the last three months in the field of shipping transport;

(b) if so, the details thereof; and

(c) the time by which it is likely to be implemented?

THE MINISTER OF STATE OF THE  
MINISTRY OF SURFACE TRANSPORT  
(SHRI JAGADISH TYTLER): (a) No, Sir.

(b) and (c). Do not arise.

**Smuggling of Diamonds In Madhya  
Pradesh**

4893. SHRI RAM BADAN:  
SHRI DAVENDRA PRASAD  
YADAV:

Will the Minister of FINANCE be pleased to state:

(a) whether the Government are aware of the large scale smuggling of diamonds in Madhya Pradesh particularly in Panna district;

(b) if so, the details thereof and steps taken in this regard;

(c) the quantity and value of diamond seized during the years 1989, 1990 and 1991; and

(d) the number of persons arrested for smuggling diamonds during the above period?

THE MINISTER OF STATE IN THE  
MINISTRY OF FINANCE (SHRI  
RAMESHWARTHAKUR): (a) and (b). Smuggling is a clandestine activity and hence it is not possible to estimate the quantum of smuggling. However, available reports do not indicate any large scale smuggling of diamonds in Madhya Pradesh and particularly in Panna district.

(c) The value of diamonds seized in the country by all the agencies under the Customs Act during 1989, 1990 and 1991 are Rs. 4.91, Rs. 4.37 and Rs. 9.52 crores respectively. Figures of quantity of diamonds

seized during the last 3 years are not available.

(d) Separate figures of persons arrested in connection with smuggling of diamonds are not being maintained.

[English]

**Closure of M.S.K. Mills at Gulbarga**

4894. DR. B.G. JAWALI. Will the Minister of TEXTILIES be pleased to state.

(a) whether weaving section of the M. S. K. Mills at Gulbarga in Karnataka is proposed to be closed;

(b) if so, the reasons therefor and the number of workers likely to be retrenched; and

(c) the steps taken/proposed to be taken by the Government to rehabilitate the workers?

THE MINISTER OF STATE OF THE  
MINISTRY OF TEXTILES (SHRI ASHOK  
GEHLOT): (a) No, Sir.

(b) and (c). Do not arise.

**Privatisation of General Insurance  
Corporation**

4895. SHRI RAM NITHORE RAI:  
SHRI M. V. V S MURTHY:

Will the Minister of FINANCE be pleased to state:

(a) whether there is any proposal to privatise the General Insurance Corporation of India; and

(b) if so, the details thereof?